

**In the court of II Addl Chief Judicial
Magistrate Court Bangalore Rural
District, Bangalore
(Cause list on 17/06/2020)**

Arguments

1. CC No.1080/2016

Hearing/ Objections

1. CC No.2987/2018
2. CC No.5988/2019
3. CC No.14223/2019

Orders

1. CC No.2281/2020
2. Cr No.78/2020
3. Cr No.249/2019
4. Cr No.120/2020
5. Cr No.55/2020
6. Cr No.50/2020

Sd/-
IIAddl Chief Judicial Magistrate
Bangalore Rural District, Bangalore.

Note: All the Advocate are requested to strictly follow SOP dated 28/05/2020 issued by Hon'ble High Court of Karnataka.